

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1734  
ANSWERED ON:05.03.2015  
BUDGETARY ALLOCATION  
Panda Shri Baijayant "Jay"

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) the annual budgetary allocation of Ministry of Law and Justice during each of the last three years; and

(b) the details of funds spent on administration of Justice, other administrative services and development of infrastructure for Judiciary, Fast Track Courts etc. separately, during the said period?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

The annual budgetary allocation of Ministry of Law and Law and Justice during each of the last three years is as follows:

(Figure in Crore)

Annual Budget	Plan	Non-Plan	Total
2011-2012	1000.00	432.50	1432.50
2012-2013	1050.00	485.62	1535.62
2013-2014	1103.00	712.47	1815.47

(b) The details of funds spent on administration of Justice, other administrative services, development of infrastructure for judiciary, Fast Track Courts and Family Courts during the said period is as follow:

(Figure in Crore)

Name of the Scheme	2011-2012 Plan	2012-2013 Plan	2013-2014 Plan	2011-2012 Non-Plan	2012-2013 Non-Plan	2013-2014 Non-Plan
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Administration of Justice	97.28	68.62	79.52	67.08	45.69	120.21
Other Administration Service	0	8.10	0	10.46	0	16.98
Development of Infrastructure for Judiciary	580.74	0	708.21	0	895.00	0
Fast Track Courts#	0	0	0	0	0	0
Family Courts	0	1.40	0	0.75	0.00	5.00

# Fast Track Courts Scheme closed on 31.03.2011.